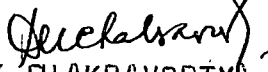
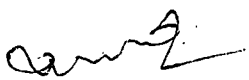


IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW DELHIOA/TA/RA/CCP No. 2428/90 19Asit Kumar Sreemany and 20 others Sh.K.L.Subhash,
APPLICANT(S) COUNSEL

VERSUS

U.O.I & ors.
RESPONDENT(S) COUNSEL

Date	Office Report	Orders
		5-12-90 Applicants through Shri K.L.Subhash, Counsel. Heard the learned counsel. He seeks permission to withdraw the OA with liberty to file a fresh one in accordance with law. Permitted to withdraw.  (D.K.CHAKRAVORTY) MEMBER  (P.K.KARTHA) VICE CHAIRMAN